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INCOME TAX APPELLATE TRIBUNAL : BANGALORE BENCHES : BANGALORE

REVISED CONSTITUTION OF BENCHES FROM

09/12/2024 TO 12/12/2024

Bench	Court Room Number	Hon'ble Vice President & Members
A & C	1	Shri. Prashant Maharishi, Hon'ble VP & Shri. Soudararajan K, Hon'ble JM
B	2	Shri. Waseem Ahmed, Hon'ble AM & Shri. Keshav Dubey, Hon'ble JM

Sd/-
(Prashant Maharishi)
Vice President

Dated: 06.12.2024
Place: Bangalore.

INCOME TAX APPELLATE TRIBUNAL : BANGALORE
BENCHES : BANGALORE

NOTE

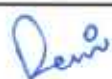
'C' BENCH WILL COMMENCE ALONGWITH 'A' BENCH BEFORE SRI. PRASHANT MAHARISHI, HON'BLE VICE PRESIDENT AND SRI. SOUNDARARAJAN K, HON'BLE JUDICIAL MEMBER FROM 09/12/2024 TO 12/12/2024.

Place: Bangalore
Date: 06-12-2024

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ASSISTANT REGISTRAR *h*

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INCOME TAX APPELLATE TRIBUNAL, BANGALORE				
CAUSE LIST OF A BENCH FOR 09-DECEMBER-2024 (MONDAY)				
BEFORE HON'BLE PRASHANT MAHARISHI, VICE PRESIDENT				
AND HON'BLE SOUNDARARAJAN K, JUDICIAL MEMBER				
IN COURT ROOM 1				
Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1096/BANG/2024	2011-12	[A] M/S. SRI . ADICHUNCHANAGIRI SHILKSHANA TRUST	SINGVI DEV & UNNI, CA
2	ITA 1207/BANG/2024	2011-12	[D] SRI ADICHUNCHANAGIRI SHIKHANA TRUST (E-FILING)	SINGVI DEV & UNNI, CA
3	ITA 1300/BANG/2024	2018-19	[A] M/S. NAVODAYA GRAMA NIKAS CHARITABLE TRUST (V.SRINIVAS, ADVOCATE)	V SRINIVASAN, ADVOCATE
4	ITA 1562/BANG/2024	2018-19	[D] NAVODAYA GRAMA VIKAS CHARITABLE TRUST (E-FILING)	NOT FILED
5	IT(TP)A 1472/BANG/2024	2020-21	[A] SABRE TRAVEL TECHNOLOGIES PRIVATE LIMITED	NOT FILED
6	IT(TP)A 1801/BANG/2024	2020-21	[A] M/S. MASHREQ GLOBAL SERVICES PRIVATE LIMITED	NOT FILED
7	IT(TP)A 1849/BANG/2024	2020-21	[A] ALSTOM TRANSPORT INDIA LIMITED (ERSTWHILE ALSOTOM MANUFACTURING INDIA PRIVATE LIMITED)	NOT FILED
8	IT(TP)A 1858/BANG/2024	2013-14	[A] M/S. AMD INDIA PRIVATE LIMITED	NARENDRA KUMAR JAIN, ADVOCATE
9	IT(TP)A 1859/BANG/2024	2013-14	[A] M.S, AMD INDIA PRIVATE LIMITED	NARENDRA KUMAR JAIN, ADVOCATE
10	IT(TP)A 1860/BANG/2024	2020-21	[A] M.S, AMD INDIA PRIVATE LIMITED	NARENDRA KUMAR JAIN, ADVOCATE
11	ITA 2031/BANG/2024	2013-14	[D] AMD INDIA PRIVATE LIMITED (EF)	NARENDRA KUMAR JAIN, ADVOCATE
12	ITA 2032/BANG/2024	2013-14	[D] AMD INDIA PRIVATE LIMITED (EF)	NARENDRA KUMAR JAIN, ADVOCATE
13	IT(TP)A 1869/BANG/2024	2020-21	[A] ONMOBILE GLOBAL LIMITED	KING & PARTRIDGE
14	IT(TP)A 2096/BANG/2024	2021-22	[A] DOTGO PRIVATE LIMITED	NOT FILED
15	ITA 2113/BANG/2024	2017-18	[A] SIDDHARATHA PATTINA SAHAKARI SANGHA NIYAMITA (SMC)	B V RAVEENDRANATH, CA
16	ITA 2138/BANG/2024	2017-18	[A] SRI. DINESH NARAYAN SHETTY (SMC)	V SRINIVASAN, ADVOCATE
17	ITA 2144/BANG/2024	2017-18	[A] H D M C EMPLOYEES CO-OP CREDIT SOCIETY LIMITED (EF)	NOT FILED
FOR ANY ASSISTANCE, PLEASE CONTACT TEL NO: 080-22047442				
CISCO WEBEX - COURT NO. 1 Meeting Id : 26478966560 Password : Court1				
Assistant Registrar 05-Dec-24				

INCOME TAX APPELLATE TRIBUNAL, BANGALORE				
CAUSE LIST OF A BENCH FOR 10-DECEMBER-2024 (TUESDAY)				
BEFORE HON'BLE PRASHANT MAHARISHI, VICE PRESIDENT				
AND HON'BLE SOUNDARARAJAN K, JUDICIAL MEMBER				
IN COURT ROOM 1				
Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 217/BANG/2023	2016-17	[A] M/S THE SOUTH CANARA DISTRICT CENTRAL CO-OP BANK LTD	SHEETAL BORKAR, ADVOCATE
2	ITA 218/BANG/2023	2017-18	[A] M/S THE SOUTH CANARA DISTRICT CENTRAL CO-OP BANK LTD	SHEETAL BORKAR, ADVOCATE
3	ITA 219/BANG/2023	2018-19	[A] M/S THE SOUTH CANARA DISTRICT CENTRAL CO-OP BANK LTD	SHEETAL BORKAR, ADVOCATE
4	ITA 1327/BANG/2024	2020-21	[D] K J FOUNDATION (E-FILING)	THACKAR BHUTALA DESAI
5	ITA 1328/BANG/2024	2021-22	[D] K J FOUNDATION (E-FILING)	THACKAR BHUTALA DESAI
6	ITA 1789/BANG/2024	2020-21	[A] TE CONNECTIVITY INDIA PRIVATE LIMITED (EF)	NOT FILED
7	ITA 2103/BANG/2024	2016-17	[A] MAHESH REDDY	K R PRADEEP
8	ITA 2106/BANG/2024	2015-16	[A] M/S. RUKMINI EDUCATIONAL CHARITABLE TRUST	LIKITH R P, ADVOCATE
9	ITA 2107/BANG/2024	2016-17	[A] M/S. RUKMINI EDUCATIONAL CHARITABLE TRUST	LIKITH R P, ADVOCATE
10	ITA 2108/BANG/2024	2019-2020	[A] M/S. RUKMINI EDUCATIONAL CHARITABLE TRUST	LIKITH R P, ADVOCATE
11	ITA 2109/BANG/2024	2022-23	[A] M/S. RUKMINI EDUCATIONAL CHARITABLE TRUST	LIKITH R P, ADVOCATE
12	ITA 2058/BANG/2024	2021-2022	[D] CANARA BANK (EF)	NOT FILED
13	IT(TP)A 1757/BANG/2024	2020-21	[A] HEWLETT-PACKARD (INDIA) SOFTWARE OPERATION PRIVATE LIMITED	HCK & CO
14	ITA 1916/BANG/2024	2017-18	[A] SRI. THIMMAISH SRINIVAS	V SRINIVASAN, ADVOCATE
15	ITA 1063/BANG/2024	2016-17	[A] NARAYANAPPA GOVINDARAJU (E-FILING)	NOT FILED
FOR ANY ASSISTANCE, PLEASE CONTACT TEL NO: 080-22047442				
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INCOME TAX APPELLATE TRIBUNAL, BANGALORE				
CAUSE LIST OF A BENCH FOR 11-DECEMBER-2024 (WEDNESDAY)				
BEFORE HON'BLE PRASHANT MAHARISHI, VICE PRESIDENT				
AND HON'BLE SOUNDARARAJAN K, JUDICIAL MEMBER				
IN COURT ROOM 1				
Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 872/BANG/2023	2017-18	[A] HOLY SPIRIT EDUCATIONAL SOCIETY CONVENT OF THE HOLY SPIRIT	V.CHANDRASHEKAR, ADVOCATE
2	ITA 965/BANG/2023	2016-17	[A] HOLY SPIRIT EDUCATIONAL SOCIETY CONVENT OF HOLY SPIRIT	V.CHANDRASHEKAR, ADVOCATE
3	ITA 812/BANG/2024	2017-18	[A] MAHENDRA KUMAR	V.CHANDRASHEKAR, ADVOCATE
4	IT(TP)A 1529/BANG/2024	2020-21	[A] HITACHI ENERGY TECHNOLOGY SERVICES PRIVATE LIMITED	NOT FILED
5	ITA 1614/BANG/2024	2015-16	[A] SMT. NISHITA NANDISH	C RAMESH, CA
6	ITA 1615/BANG/2024	2016-17	[A] SMT. NISHITA NANDISH	C RAMESH, CA
7	ITA 1616/BANG/2024	2017-18	[A] SMT. NISHITA NANDISH	C RAMESH, CA
8	IT(TP)A 1717/BANG/2024	2020-21	[A] M/S. INTEL TECHNOLOGY INDIA PRIVATE LIMITED	KING & PARTRIDGE
9	IT(TP)A 1786/BANG/2024	2020-21	[A] WEIR MINERALS (INDIA) PRIVATE LIMITED	DELOITTE
10	ITA 1899/BANG/2024	2020-21	[A] ALCON LABORATORIES (INDIA) PRIVATE LIMITED	SRBC
11	ITA 2117/BANG/2024	2020-21	[A] M/S. HYDRO BS INDIA PRIVATE LIMITED	H V GOWTHAMA, CA
12	IT(TP)A 2125/BANG/2024	AAACO3900 E	[A] ONMOBILE GLOBAL LIMITED	NOT FILED
13	IT(TP)A 2122/BANG/2024	2021-22	[A] MINEBEA INTEC INDIA PRIVATE LIMITED	NOT FILED
14	ITA 2126/BANG/2024	2019-20	[A] EAPEN GEORGE (EF)	NOT FILED
15	ITA 2129/BANG/2024	2015-16	[D] LATE SHRI V G SIDDHARTHA, REPRESENTED BY LEGAL HEIR MS. MALVIKA HEGDE (EF)	NOT FILED
16	ITA 2130/BANG/2024	2016-17	[D] LATE SHRI V G SIDDHARTHA, REPRESENTED BY LEGAL HEIR MS. MALVIKA HEGDE (EF)	NOT FILED
17	ITA 2131/BANG/2024	2017-18	[D] LATE SHRI V G SIDDHARTHA, REPRESENTED BY LEGAL HEIR MS. MALVIKA HEGDE (EF)	NOT FILED
18	ITA 2132/BANG/2024	2018-19	[D] LATE SHRI V G SIDDHARTHA, REPRESENTED BY LEGAL HEIR MS. MALVIKA HEGDE (EF)	NOT FILED
FOR ANY ASSISTANCE, PLEASE CONTACT TEL NO: 080-22047442				
CISCO WEBEX - COURT NO. 1				
Meeting Id : 26478966560				
Password : Court1				

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Assistant Registrar
05-Dec-24

INCOME TAX APPELLATE TRIBUNAL, BANGALORE				
CAUSE LIST OF A BENCH FOR 12-DECEMBER-2024 (THURSDAY)				
BEFORE HON'BLE PRASHANT MAHARISHI, VICE PRESIDENT				
AND HON'BLE SOUNDARARAJAN K, JUDICIAL MEMBER				
IN COURT ROOM 1				
Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1509/BANG/2024	2018-19	[A] SONY INDIA SOFTWARE CENTRE PVT LTD.	NARENDRA KUMAR JAIN, ADVOCATE
2	ITA 1551/BANG/2024	2018-19	[D] SONY INDIA SOFTWARE CENTER PVT LTD (E-FILING)	NARENDRA KUMAR JAIN, ADVOCATE
3	CO 38/BANG/2024	2018-19	[A] SONY INDIA SOFTWARE CENTER PVT LTD	NARENDRA KUMAR JAIN, ADVOCATE
4	IT(TP)A 1554/BANG/2024	2020-21	[A] MIDDLEY CELFROST INNOVATIONS PRIVATE LIMITED	KING & PARTIDGE
5	IT(TP)A 1581/BANG/2024	2020-21	[A] CRESTRON SOFTWARE DEVELOPMENT INDIA PRIVATE LIMITED	NAGESHWAR RAO, ADVOCATE
6	ITA 2135/BANG/2024	2020-21	[A] S S K PATTINA SAHAKARA SANGH NIYAMIT	MSSV & CO
7	IT(TP)A 2141/BANG/2024	2021-22	[A] COMPUTACENTER INDIA PRIVATE LIMITED	NOT FILED
8	ITA 1875/BANG/2024	2018-19	[A] ANUGRAHA CREDIT CO-OPERATIVE SOCIETY LIMITED (SMC)	BALRAM R RAO, ADVOCATE
9	ITA 1714/BANG/2024	2020-21	[A] EUROFIN PEENYA RESOURCES PRIVATE LIMITED (EF+PH)	NAGESHWAR RAO, ADVOCATE
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INCOME TAX APPELLATE TRIBUNAL : BANGALORE BENCHES : BANGALORE

REVISED CAUSE LIST OF B BENCH FOR 09-DECEMBER-2024 (MONDAY)

**BEFORE HON'BLE ACCOUNTANT MEMBER SRI. WASEEM AHMED
AND BEFORE HON'BLE JUDICIAL MEMBER SRI. KESHAV DUBEY**

COURT ROOM - 2

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 3356/BANG/2018	2014-15	[A] M/S INFORMATICA BUSINESS SOLUTIONS PRIVATE LIMITED	M/s. King & Partridge
2	IT(TP)A 893/BANG/2022	2018-19	[A] TOYOTA INDUSTRIES ENGINE INDIA PRIVATE LIMITED	M/s. Tolani Associates
3	ITA 1260/BANG/2024	2016-17	[A] GEETA HANUMANTH KOTABAGI (E-FILING)	Sri. K. Prabhakar Rao - Advocate
4	ITA 1366/BANG/2024	2020-21	[A] SIVANTOS INDIA PRIVATE LIMITED (E-FILING) (LAST CHANCE)	Sri. Vishal Kaira - CA
5	IT(TP)A 1466/BANG/2024	2015-16	[A] METRIC STREAM INFOTECH (INDIA) PRIVATE LIMITED	Sri. Padamchand Khincha - CA
6	IT(TP)A 1467/BANG/2024	2020-21	[A] METRICSTREAM INFOTECH(INDIA) PRIVATE LIMITED	Sri. Padamchand Khincha - CA
7	IT(TP)A 1755/BANG/2024	2020-21	[A] M/S. APPLIED MATERIALS INDIA PRIVATE LIMITED	M/s. King & Partridge
8	ITA 1767/BANG/2024	2018-19	[A] SWAMY HOLAGUNDI (EF)	M/s. S. V. & Co.,
9	ITA 1774/BANG/2024	2015-16	[D] ALAKANANDA PRINTERS (P) LTD (EF)	Smt. Sheetal Borkar - Advocate
10	CO 39/BANG/2024	2015-16	[A] ALAKANANDA PRINTERS (P) LTD	Smt. Sheetal Borkar - Advocate
11	IT(TP)A 1808/BANG/2024	2020-21	[A] NEXTEER AUTOMOTIVE INDIA PRIVATE LIMITED	M/s. E & Y LLP
12	ITA 1876/BANG/2024	2017-18	[A] DACSS GRANITES PVT LTD.	Sri. Balram R Rao - Advocate
13	ITA 1920/BANG/2024	2015-16	[A] E ASHWATH NARAYAN	Sri. K. Hariharan & H. Krishnan - CA
14	ITA 1964/BANG/2024	2023-24	[A] M/S. SANDISK INDIA DEVICE DESIGN CENTRE PRIVATE LIMITED	Sri. Ajay Rotti - CA
15	ITA 2090/BANG/2024	2021-22	[A] ZACCO INDIA R & D PRIVATE LIMITED	M/s. MSSV & Co.,
16	ITA 2093/BANG/2024	2015-16	[A] MR. MOHAMMED AMER UI HAQ	Not Filed
17	ITA 2104/BANG/2024	2017-18	[A] M/S. CHITHUVALLI DUGGEGOWDA BHAVANISHANKAR (SMC)	Not Filed

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CISCO WEBEX - COURT NO. 2

Meeting Id : 26421369036

Password : Court2

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Assistant Registrar
04-Dec-24

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INCOME TAX APPELLATE TRIBUNAL : BANGALORE BENCHES : BANGALORE

REVISED CAUSE LIST OF B BENCH FOR 10-DECEMBER-2024 (TUESDAY)

**BEFORE HON'BLE ACCOUNTANT MEMBER SRI. WASEEM AHMED
AND BEFORE HON'BLE JUDICIAL MEMBER SRI. KESHAV DUBEY**

IN COURT ROOM - 2

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 446/BANG/2024	2018-19	[A] A.M ENTERPRISES (E-FILING)	Sri. Atul K Alur - Advocate
2	ITA 469/BANG/2024	2009-10	[A] SRI. MUTHAIAH SANNASURAYYA	Sri. V. Srinivasan - Advocate
3	ITA 470/BANG/2024	2009-10	[A] SRI. MUTHAIAH SANNASURAYYA	Sri. V. Srinivasan - Advocate
4	ITA 471/BANG/2024	2010-11	[A] SRI. MUTHAIAH SANNASURAYYA	Sri. V. Srinivasan - Advocate
5	ITA 472/BANG/2024	2010-11	[A] SRI. MUTHAIAH SANNASURAYYA	Sri. V. Srinivasan - Advocate
6	ITA 1230/BANG/2024	2017-18	[A] RITA GOEL (E-FILING)	Not Filed
7	IT(TP)A 1359/BANG/2024	2020-21	[A] M/S. WORKPLACE OPTIONS INDIA PRIVATE LIMITED	Not Filed
8	IT(TP)A 1563/BANG/2024	2020-21	[A] ACER INDIA PRIVATE LIMITED (E-FILING+PHYSICAL)	Not Filed
9	ITA 1897/BANG/2024	2017-18	[A] JACINTA PANICKER LEGAL HEIR MOTHER OF ADEEP PANICKER PAIS(DECEASED)	Sri. G. Sathyanarayana - CA
10	ITA 2101/BANG/2024	2021-22	[A] M/S NORWIN TECHNOLOGIES (INDIA) PRIVATE LIMITED (EF)	Not Filed
11	ITA 2110/BANG/2024	2011-12	[D] ACUITY KNOWLEDGE CENTRE (INDIA) PVT. LTD. (EF)	Not Filed
12	ITA 1699/BANG/2024	2018-19	[A] M/S. SOUTH INDIA BEVERAGES PRIVATE LIMITED (SMC)	Sri. V. Srinivasan - Advocate
13	ITA 1853/BANG/2024	2018-19	[A] TIKOTA COOPERATIVE CREDIT SOCIETY NIYAMIT (SMC)	Smt. Prathibha R - Advocate

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CISCO WEBEX - COURT NO. 2

Meeting Id : 26421369036

Password : Court2

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04-Dec-24

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INCOME TAX APPELLATE TRIBUNAL : BANGALORE BENCHES : BANGALORE

REVISED CAUSE LIST OF B BENCH FOR 11-DECEMBER-2024 (WEDNESDAY)

**BEFORE HON'BLE ACCOUNTANT MEMBER SRI. WASEEM AHMED
AND BEFORE HON'BLE JUDICIAL MEMBER SRI. KESHAV DUBEY**

IN COURT ROOM - 2

Sri	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	IT(TP)A 604/BANG/2020	2014-15	[A] ROBERT BOSCH ENGINEERING AND BUSINESS SOLUTIONS PRIVATE LIMITED (LAST CHANCE)	Sri. S. Parthasarathi - Advocate
2	IT(TP)A 605/BANG/2020	2015-16	[A] ROBERT BOSCH ENGINEERING AND BUSINESS SOLUTIONS PRIVATE LIMITED (LAST CHANCE)	Sri. S. Parthasarathi - Advocate
3	ITA 49/BANG/2023	2012-13	[A] SMT SUSHAMA RAJESH RAO	Sri. V. Chandrasekhar - Advocate
4	IT(IT)A 1158/BANG/2023	2012-13	[A] UNDERWRITERS LABORATORIES INC	Not Filed
5	IT(TP)A 1582/BANG/2024	2020-21	[A] TAVANT TECHNOLOGIES INDIA PRIVATE LIMITED	Not Filed
6	IT(TP)A 1594/BANG/2024	2020-21	[A] MOTOROLA MOBILITY INDIA PRIVATE LIMITED	Not Filed
7	IT(TP)A 1640/BANG/2024	2020-21	[A] MEDREICH LIMITED	M/s. Singhvi Dev & Unni
8	IT(TP)A 1690/BANG/2024	2020-21	[A] M/S. OROTEX CHEMICALS INDIA PRIVATE LIMITED	M/s. SKMC Global
9	IT(TP)A 1924/BANG/2024	2021-22	[A] M/S. SYNOPSIS SOFTWARE INTEGRITY SOLUTIONS (INDIA) PRIVATE LIMITED	Not Filed
10	ITA 2114/BANG/2024	2022-23	[A] YADAGERE SOUHARADA CO-OPERATIVE SOCIETY LIMITED	Sri. B. V. Raveendranath - CA
11	ITA 2118/BANG/2024	2016-17	[A] SHIMOGA URBAN DEVELOPMENT AUTHORITY	Sri. Balram R Rao - Advocate
12	ITA 2119/BANG/2024	2017-18	[A] SHIMOGA URBAN DEVELOPMENT AUTHORITY	Sri. Balram R Rao - Advocate
13	ITA 2120/BANG/2024	2018-19	[A] SHIMOGA URBAN DEVELOPMENT AUTHORITY	Sri. Balram R Rao - Advocate
14	ITA 2123/BANG/2024	2020-21	[A] SITE CONCEPTS PRIVATE LIMITED	Not Filed
15	ITA 2127/BANG/2024	2012-13	[D] AMAZON DEVELOPEMENT CENTRE(INDIA) PRIVATE LIMITED (EF)	Not Filed
16	ITA 1984/BANG/2024	2011-12	[A] RAJAGOPAL UPADHYAYA (SMC)	Sri. K. R. Pradeep - Advocate
17	ITA 1721/BANG/2024	2018-19	[A] SMT. NEELAMMA (SMC)	Sri. V. Chandrasekhar - Advocate

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CISCO WEBEX - COURT NO. 2

Meeting Id : 26421369036

Password : Court2

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04-Dec-24

INCOME TAX APPELLATE TRIBUNAL : BANGALORE BENCHES : BANGALORE

REVISED CAUSE LIST OF B BENCH FOR 12-DECEMBER-2024 (THURSDAY)

**BEFORE HON'BLE ACCOUNTANT MEMBER SRI. WASEEM AHMED
AND BEFORE HON'BLE JUDICIAL MEMBER SRI. KESHAV DUBEY**

IN COURT ROOM - 2

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 560/BANG/2015	2010-11	[A] LM WIND POWER BLADES (INDIA) PVT. LTD.	M/s. PWC & Co.,
2	ITA 189/BANG/2016	2011-12	[A] LM WIND POWER BALDES (INDIA) PRIVATE LIMITED	M/s. PWC & Co.,
3	ITA 2089/BANG/2017	2013-14	[A] LM WIND POWER BLADES INDIA PVT LTD	M/s. PWC & Co.,
4	ITA 3431/BANG/2018	2014-15	[A] M/S LM WIND POWER BLADES (INDIA) PRIVATE LIMITED	Not Filed
5	ITA 275/BANG/2021	2016-17	[A] LM WIND POWER BLADES (INDIA) PRIVATE LIMITED	Not Filed
6	ITA 3259/BANG/2018	2014-15	[A] M/S NI SYSTEMS (INDIA) PRIVATE LIMITED	Sri. B. S. Balachandran - Advocate
7	ITA 169/BANG/2024	2017-18	[D] LATE SHRI MAHABIR PRASAD (LEGAL HEIR MS. PARUL KANSARIA) (E-FILING)	Sri. V. Chandrasekhar - Advocate
8	ITA 170/BANG/2024	2018-19	[D] LATE SHRI MAHABIR PRASAD (LEGAL HEIR MS. PARUL KANSARIA) (E-FILING)	Sri. V. Chandrasekhar - Advocate
9	CO 6/BANG/2024	2017-18	[A] LATE SHRI MAHABIR PRASAD (LEGAL HEIR MS. PARUL KANSARIA)	Sri. V. Chandrasekhar - Advocate
10	ITA 410/BANG/2024	2018-19	[A] LATE SHRI MAHABIR PRASAD (LEGAL HEIR MS. PARUL KANSARIA)	Sri. V. Chandrasekhar - Advocate
11	ITA 411/BANG/2024	2019-20	[A] LATE SHRI MAHABIR PRASAD (LEGAL HEIR MS. PARUL KANSARIA)	Sri. V. Chandrasekhar - Advocate
12	ITA 412/BANG/2024	2020-21	[A] LATE SHRI MAHABIR PRASAD (LEGAL HEIR MS. PARUL KANSARIA)	Sri. V. Chandrasekhar - Advocate
13	IT(TP)A 1527/BANG/2024	2020-21	[A] NTS TECHNOLOGY SERVICES PRIVATE LIMITED	M/s. King & Partridge
14	ITA 1968/BANG/2024	2017-18	[A] BHAVANISHANKER NAIK (EF)	Not Filed
15	ITA 2133/BANG/2024	2017-18	[A] SRINIVASAMURTHY ARKUNDA NIRANJAN (EF)	Not Filed
16	IT(TP)A 2136/BANG/2024	2021-22	[A] MAGELLAN AEROSPACE (BANGALORE) PRIVATE LIMITED	M/s. MSSV & Co.,
17	IT(TP)A 2139/BANG/2024	2021-22	[A] M/S. KORRUN INDIA PRIVATE LIMITED	Not Filed
18	ITA 1914/BANG/2024	2017-18	[A] KARNATAKA TYRE AGENCIES (SMC)	Not Filed
19	ITA 2043/BANG/2024	2018-19	[A] USHA DEVI BHARTIA (SMC)	M/s. H.C. Khincha & Co.,

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CISCO WEBEX - COURT NO. 2

Meeting Id : 26421369036

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INCOME TAX APPELLATE TRIBUNAL, BANGALORE

REVISED CAUSE LIST OF C BENCH FOR 09-DECEMBER-2024 (MONDAY)

BEFORE HON'BLE PRASHANT MAHARISHI, VICE PRESIDENT

AND HON'BLE SOUNDARARAJAN K, JUDICIAL MEMBER

IN COURT ROOM 1

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 366/BANG/2024	2012-13	[A] SRI. NITHIN BAGAMANE	V SRINIVASAN
2	ITA 367/BANG/2024	2013-14	[A] SRI. NITHIN BAGAMANE	V SRINIVASAN
3	ITA 368/BANG/2024	2014-15	[A] SRI. NITHIN BAGAMANE	V SRINIVASAN
4	ITA 369/BANG/2024	2015-16	[A] SRI. NITHIN BAGAMANE	V SRINIVASAN
5	ITA 370/BANG/2024	2016-17	[A] SRI. NITHIN BAGAMANE	V SRINIVASAN
6	ITA 371/BANG/2024	2017-18	[A] SRI. NITHIN BAGAMANE	V SRINIVASAN
7	ITA 372/BANG/2024	2018-19	[A] SRI. NITHIN BAGAMANE	V SRINIVASAN
8	ITA 1103/BANG/2024	2018-19	[A] EVALUATIONZ INDIA PRIVATE LIMITED	HCK & CO.,
9	ITA 1886/BANG/2024	2012-13	[D] EYGBS(INDIA) PRIVATE LIMITED	NOT FILED
10	ITA 1895/BANG/2024	2016-17	[A] SREE MARUTHI COOPERATIVE HOUSING SOCIETY	NOT FILED
11	ITA 1918/BANG/2024	2018-19	[A] SHRI. RAJNISH GOPINATH	G VENKATESH
12	ITA 2091/BANG/2024	2018-19	[A] M/S. M B M DEVELOPERS	NULVI LAW FIRM
13	ITA 2094/BANG/2024	2017-18	[D] SRI UDAYRAVI CREDIT CO-OP (EF)	KUTSA LEGAL
14	ITA 2095/BANG/2024	2018-19	[D] SRIUDAYARAVI CREDIT CO-OP (EF)	KUTSA LEGAL
15	ITA 2098/BANG/2024	2020-2021	[A] SMT. SHARADA, LEGAL HEIR OF LATE SHRI. MUTTEGERE JAVAREGOWDA APPAJL (EF)	NOT FILED
16	IT(TP)A 1833/BANG/2024	2020-21	[A] M/S. TRANE TECHNOLOGIES INDIA PRIVATE LIMITED	NOT FILED
17	IT(TP)A 1839/BANG/2024	2020-21	[A] M/S. CATALER INDIA AUTO PARTS PRIVATE LIMITED	NOT FILED
18	ITA 2105/BANG/2024	2017-18	[A] VINUTHA UMAPATHI BOMMENAHALLI (SMC)	PRATIBHA
19	ITA 2111/BANG/2024	2014-15	[A] KRISHNA SATYABODHA KULKARNI (SMC)	RAMESH V MUDHOL
20	ITA 2112/BANG/2024	2015-16	[A] KRISHNA SATYABODHA KULKARNI (SMC)	RAMESH V MUDHOL

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INCOME TAX APPELLATE TRIBUNAL, BANGALORE

REVISED CAUSE LIST OF C BENCH FOR 10-DECEMBER-2024 (TUESDAY)

BEFORE HON'BLE PRASHANT MAHARISHI, VICE PRESIDENT

AND HON'BLE SOUNDARARAJAN K, JUDICIAL MEMBER

IN COURT ROOM 1

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 234/BANG/2020	2008-09	[A] M/S. EAGLE TRADERS & LOGISTICS	G S PRASHANTH
2	ITA 235/BANG/2020	2009-10	[A] M/S. EAGLE TRADERS & LOGISTICS	G S PRASHANTH
3	ITA 236/BANG/2020	2010-11	[A] M/S. EAGLE TRADERS & LOGISTICS	G S PRASHANTH
4	ITA 237/BANG/2020	2011-12	[A] M/S. EAGLE TRADERS & LOGISTICS	G S PRASHANTH
5	ITA 112/BANG/2024	2020-21	[A] CANARA BANK (E SYNDICATE BANK) (E-FILING)	ABARANA & ANANTHAN
6	ITA 207/BANG/2024	2020-21	[A] CANARA BANK (E-FILING)	ABARANA & ANANTHAN
7	ITA 849/BANG/2024	2020-21	[D] CANARA BANK (E-FILING)	ABARANA & ANANTHAN
8	IT(IT)A 1159/BANG/2023	2021-22	[A] ARISTA NETWORKS LIMITED	KING & PARTRIDGE
9	IT(TP)A 1599/BANG/2024	2020-21	[A] ARISTA NETWORKS INDIA PRIVATE LIMITED	KING & PARTRIDGE
10	ITA 1053/BANG/2024	2015-16	[A] MRS. SAROJA	AVINASH MALLYA
11	ITA 1488/BANG/2024	2014-15	[A] DELL INTERNATIONAL SERVICES INDIA PRIVATE LIMITED	KING & PARTRIDGE
12	ITA 1589/BANG/2024	AY 2020-21	[A] SAP LABS INDIA PRIVATE LIMITED	NOT FILED
13	ITA 1728/BANG/2024	2020-2021	[A] FOSSIL INDIA PRIVATE LIMITED (EF+PH)	NOT FILED
14	ITA 2102/BANG/2024	2012	[D] PADMAVATHI V. (EF)	NOT FILED

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INCOME TAX APPELLATE TRIBUNAL, BANGALORE

REVISED CAUSE LIST OF C BENCH FOR 11-DECEMBER-2024 (WEDNESDAY)

BEFORE HON'BLE PRASHANT MAHARISHI, VICE PRESIDENT

AND HON'BLE SOUNDARARAJAN K, JUDICIAL MEMBER

IN COURT ROOM 1

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1245/BANG/2015	2010-11	[A] HEWLETT PAKCARD INDIA SALES PRIVATE LIMITED	HCK & CO.,
2	ITA 1252/BANG/2015	2010-11	[D] M/S HEWLETT PACKARD INDIA SALES P. LTD.	HCK & CO.,
3	IT(IT)A 571/BANG/2023	2020-21	[A] BINNY BANSAL	EARNST & YOUNG
4	ITA 38/BANG/2024	2014-15	[A] GIVAUDAN (INDIA) PRIVATE LIMITED	PWC
5	ITA 817/BANG/2024	2013-14	[A] BELVE VYAVASAYA SEVA SAHAKARI SANGHA LIMITED (MAHESH R UPPIN, ADVOCATE)	MAHESH R UPPIN
6	ITA 818/BANG/2024	2013-14	[A] BELVE VYAVASAYA SEVA SAHAKARI SANGHA LIMITED (MAHESH R UPPIN, ADVOCATE)	MAHESH R UPPIN
7	ITA 1071/BANG/2024	2017-18	[A] CHINNASWAMY SUNDER RAJU	V CHANDRASHEKAR
8	ITA 1516/BANG/2024	2014-15	[A] WRITEMEN MEDIA PRIVATE LIMITED	MRNM & CO.,
9	ITA 1622/BANG/2024	AY 2020-21	[A] TOYOTA KIRLOSKAR AUTO PARTS PRIVATE LIMITED	K R VASUDEVAN
10	IT(TP)A 1803/BANG/2024	2020-21	[A] ARRIS GROUP INDIA PRIVATE LIMITED	NOT FILED
11	IT(TP)A 1806/BANG/2024	AY 2020-21	[A] INDO NISSIN FOODS PRIVATE LIMITED (EF+PH)	NOT FILED
12	IT(TP)A 1815/BANG/2024	2020-21	[A] M/S. DELL INTERNATIONAL SERVICES INDIA PRIVATE LIMITED IN	KING & PARTRIDGE
13	ITA 2115/BANG/2024	2019-20	[A] DODDABALLAPUR PLANNING AUTHORITY	D N JOSHI & CO.,
14	ITA 2116/BANG/2024	2021-22	[A] DODDABALLAPUR PLANNING AUTHORITY	D N JOSHI & CO.,
15	ITA 2121/BANG/2024	2017-18	[A] RUDRESH DANDI HANUMANTHAPPA	B S BALACHANDRAN
16	IT(TP)A 2124/BANG/2024	2021-22	[A] REGALIX INDIA PRIVATE LIMITED	HCK & ASSOCIATES
17	ITA 2128/BANG/2024	2013-14	[D] A1 TELEKOM AUSTRIA AKTIENGESellschaft (EF)	NOT FILED

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INCOME TAX APPELLATE TRIBUNAL, BANGALORE

REVISED CAUSE LIST OF C BENCH FOR 12-DECEMBER-2024 (THURSDAY)

BEFORE HON'BLE PRASHANT MAHARISHI, VICE PRESIDENT

AND HON'BLE SOUNDARARAJAN K, JUDICIAL MEMBER

IN COURT ROOM 1

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1184/BANG/2024	2018-19	[A] GALI LAKSHMI ARUNA	SRIPADA M
2	ITA 1185/BANG/2024	2013-14	[A] OBLAPURAM MINING COMPANY PRIVATE LIMITED	SRIPADA M
3	IT(TP)A 1360/BANG/2024	2020-21	[A] M/S. EMKA INDIA PANEL ACCESSORIES PRIVATE LIMITED	G S PRASHANTH
4	ITA 1389/BANG/2024	2017-18	[A] GEAR FOUNDATION	PRS & CO.,
5	IT(TP)A 1583/BANG/2024	2020-21	[A] MANDIANT CYBER SECURITY PRIVATE LIMITED(FORMERLY KNOWN	KING & PARTRIDGE
6	IT(TP)A 1592/BANG/2024	2020-21	[A] VOLVO FINANCIAL SERVICES(INDIA) PRIVATE LIMITED	KING & PARTRIDGE
7	IT(TP)A 1830/BANG/2024	2020-21	[A] ALPHA-ELSEC DEFENCE AND AEROSPACE SYSTEMS PRIVATE LIMITED (EF+PH)	K R VASUDEVAN
8	ITA 1836/BANG/2024	2020-21	[A] AUTODESK INDIA PRIVATE LIMITED (EF)	NOT FILED
9	ITA 2312/BANG/2024	2012-13	SRK PROJECTS PVT. LTD.,	NOT FILED
10	IT(TP)A 2134/BANG/2024	2011-12	[D] MPHASIS LIMITED (EF)	NOT FILED
11	IT(TP)A 2143/BANG/2024	2012-13	[D] MPHASIS LIMITED (EF)	NOT FILED
12	IT(TP)A 2140/BANG/2024	2021-22	[A] GLEASON WORKS INDIA PRIVATE LIMITED	NOT FILED
13	ITA 2137/BANG/2024	2012-13	[A] MR. RAMESH KUMAR	V SRINIVASAN
14	ITA 2158/BANG/2024	2015-16	[A] METTU NAGARATHNAMMA (SMC)	VAKALATH NOT STAMPED

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INCOME TAX APPELLATE TRIBUNAL, BANGALORE
PART HEARD MATTERS,

FOR 10-DECEMBER-2024 (TUESDAY)

**BEFORE SHRI LAXMI PRASAD SAHU, ACCOUNTANT MEMBER
AND SHRI SOUNDARARAJAN K., JUDICIAL MEMBER**

PART HEARD CASE/THE FOLLOWING CASE IS ADJOURNED								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	ITA	1004	BANG	2024	2014-15	VINOD KUMAR SINGHAL	A	

FOR 12-DECEMBER-2024 (THURSDAY)

**BEFORE SHRI WASEEM AHMED, ACCOUNTANT MEMBER
AND SHRI KESHAV DUBEY, JUDICIAL MEMBER**

PART HEARD MATTERS at 2.30 PM								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	ITA	1056	BANG	2024	2016-17	[A] MAGADI PLANNING AUTHORITY	C	
2	ITA	1352	BANG	2024	2014-15	[A] MAGADI PLANNING AUTHORITY (D N JOSHI & CO., CA)	C	D N Joshi & CO., CA
3	ITA	1353	BANG	2024	2017-18	[A] MAGADI PLANNING AUTHORITY (D N JOSHI & CO., CA)	C	D N Joshi & CO., CA
4	ITA	1371	BANG	2024	2014-15	[A] SHIVLAL (SMC)	C	
5	ITA	1372	BANG	2024	2015-16	[A] SHIVLAL (SMC)	C	

ASSISTANT REGISTRAR
05-Dec-2024

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INCOME TAX APPELLATE TRIBUNAL, BANGALORE**CAUSE LIST OF C BENCH FOR 11-DECEMBER-2024 (WEDNESDAY)****THE FOLLOWING SPECIAL BENCH CASES ARE ADJOURNED TO 20/01/2025****BEFORE HON'BLE PRASHANT MAHARISHI, VICE PRESIDENT
AND HON'BLE LAXMI PRASAD SAHU, ACCOUNTANT MEMBER
AND HON'BLE SOUNDARARAJAN K, JUDICIAL MEMBER**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 440/BANG/2010	2004-05	[D] SRI. P SHYAMARAJU (HCD)	A SHANKAR
2	ITA 441/BANG/2010	2006-07	[D] SRI. P SHYAMARAJU (HCD)	A SHANKAR
3	ITA 504/BANG/2010	2004-05	[A] SRI. P SHYAMARAJU (HCD)	A SHANKAR
4	ITA 505/BANG/20210	2005-06	[A] SRI. P SHYAMARAJU (HCD)	A SHANKAR
5	ITA 506/BANG/2010	2006-07	[A] SRI. P SHYAMARAJU (HCD)	A SHANKAR

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 05-Dec-24